PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: ESTABLISHMENT – HIGH COURT OF ANDHRA PRADESH — Transfer and appointment of Sri B.V.L.N. Chakravarthy, II Additional District Judge-cum-Metropolitan Sessions Judge, Vijayawada as Officer on Special Duty against the vacant post of Registrar in the High Court of Andhra Pradesh – Orders – Issued.

ORDER: R.O.C.No.284/2020-Estt., Dated 06.07.2020

In exercise of the powers conferred under Article 229(1) of the Constitution of India, the Hon'ble The Chief Justice is pleased to pass the following order:-

Sri B.V.L.N. Chakravarthy, II Additional District Judge-cum-Metropolitan Sessions Judge, Vijayawada is transferred and appointed as Officer on Special Duty against the vacant post of Registrar in the High Court of Andhra Pradesh, Amaravati, until further orders. The Officer shall report before the Registrar General, High Court of Andhra Pradesh on or before 13.07.2020.

The Officer is entitled to draw his pay and allowances attached to the post of Registrar in the High Court of Andhra Pradesh.

Sri B.V.L.N. Chakravarthy, II Additional District Judge-cum-Metropolitan Sessions Judge, Vijayawada shall hand over the charge of his post to the IV Additional District and Sessions Judge-cum-Judge, Family Court, Vijayawada and the IV Additional District and Sessions Judge-cum-Judge, Family Court, Vijayawada will be in full additional charge of the post of II Additional District Judge-cum-Metropolitan Sessions Judge, Vijayawada, until further orders.

REGISTRAR GENERAL

То

The Officers - concerned

Copy to:

- 1. The Prl. Pvt. Secretary to Hon'ble the Chief Justice (for placing before the Hon'ble the Chief Justice)
- 2. All the Personal Secretaries to Hon'ble Judges (for placing before their Lordships).
- 3. All the Registrars, High Court of Andhra Pradesh.

- 4. All the Unit Heads, Andhra Pradesh.
- 5. The Registrar (Judicial), I/c (I.T.-cum-Central Project Coordinator), High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
- 6. The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Amaravati.
- 7. The Member Secretary, Andhra Pradesh State Legal Services Authority.
- 8. The Secretary, High Court Legal Services Committee.
- 9. The Principal District and Sessions Judge, Krishna at Machilipatnam.
- 10. The II Additional District Judge-cum-Metropolitan Sessions Judge, Vijayawada.
- 11. The IV Additional District and Sessions Judge-cum-Judge, Family Court, Vijayawada.
- 12. All the Officers
- 13. The Section Officers concerned.
- 14. The Commissioner of Printing Stationary, Government Central Press, Vijayawada (For Publication in Official Gazette).